

**Central Administrative Tribunal  
Principal Bench**

**OA No. 1709/2015**

New Delhi, this the 13<sup>th</sup> day of November, 2019

**Hon'ble Mr.S.N. Terdal, Member (J)**  
**Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. SUMAR KUMAR MEENA (AGED 28 YEARS)  
ROLL NO. 07054022 GROUP B, CAT-ST  
DOB 18/07/1987, FOR POST : TEACHER PRIMARY  
S/O JUGRAJ MEENA, R/O VPT BAMANWAS  
BICHLI PATTI (KHURD) DIST. SAWAI MADHOPUR  
RAJASTHAN – 322211
2. RAJESH KUMAR BAIRWA (AGED 28 YEARS)  
ROLL NO. 07054725 GROUP B, CAT-SC  
DOB 28/06/1987, FOR POST : TEACHER PRIMARY  
S/O GIRRAJ PRASAD BAIRWA, R/O VPT  
BAMANWAS  
BICHLI PATTI (KHURD) DIST. SAWAI MADHOPUR  
RAJASTHAN – 322211
3. NARENDER KUMAR BAIRWA (AGED 34 YEARS)  
ROLL NO. 07062613 GROUP B, CAT-SC  
DOB 10/07/1981, FOR POST : TEACHER PRIMARY  
S/O RAMDHAN VERMA, R/O NEAR MILK DAIRY  
RAM DEV  
MANDIR PO MAHU KALAN, THE GANGAPUR CITY  
DIST. SAWAI MADHOPUR, RAJASTHAN - 322202
4. KAPIL SHARMA (AGED 26 YEARS)  
ROLL NO. 07051102 GROUP B, CAT-UR  
DOB 30/04/1989, FOR POST : TEACHER PRIMARY  
S/O GIRRAJ PRASAD SHARMA, R/O VPT  
BAMANWAS  
PATTI KALAN, DIST. SAWAI MADHOPUR  
RAJASTHAN – 322211
5. DHARAM SINGH MEENA (AGED 30 YEARS)  
ROLL NO. 07079766 GROUP B, CAT-ST  
DOB 25/06/1985, FOR POST : TEACHER PRIMARY  
S/O FHABOOLAL MEENA , R/O VPT BINJARI  
THE BAMANWAST DIST. SAWAI MADHOPUR  
RAJASTHAN – 322214

6. KHEMRAJ MAHAWAR (AGED 32 YEARS)  
ROLL NO. 07071728 GROUP B, CAT-SC  
DOB 28/06/1983, FOR POST : TEACHER PRIMARY  
S/O SANWALIYA RAM MAHAWAR, R/O VP  
DHAHARIYA  
THE. NADOTI, DIST, KAROULI, RAJASTHAN –  
322215
7. ASHOK KUMAR MAHAWAR (AGED 33 YEARS)  
ROLL NO. 07052790 GROUP B, CAT-SC  
DOB 24/04/1982, FOR POST : TEACHER PRIMARY  
S/O GOVERDHAN LAL KOLI, R/O VP PIPLAI  
THE. BAMANWA, DIST. SAWAI MADHOPUR,  
RAJASTHAN – 322214
8. CHETRAM MAHAWAR (AGED 34 YEARS)  
ROLL NO. 07089260 GROUP B, CAT-SC  
DOB 14/07/1980, FOR POST : TEACHER PRIMARY  
S/O KALLARAM MAHAWAR, R/O VPT BAMANWAS  
PATTI (KHURD) DIST. SAWAI MADHOPUR  
RAJASTHAN – 322211
9. DHANRAJ MEENA (AGED 31 YEARS)  
ROLL NO. 07089080 GROUP B, CAT-ST  
DOB 06/07/1984, FOR POST : TEACHER PRIMARY  
S/O R.S. MEENA, R/O VPT BAMANWAS  
PATTI (KALAN) DIST. SAWAI MADHOPUR  
RAJASTHAN – 322211
10. ANIL KUMAR (AGED 39 YEARS)  
ROLL NO. 07050034 GROUP B, CAT- OBC  
DOB 02/07/1976, FOR POST : TEACHER PRIMARY  
S/O SURESH KUMAR, R/O H NO. 187 , VILLAGE  
SULTAN PUR DABAS, P.O. POOT KHURD DELHI
11. BRIJESH (AGED 28 YEARS)  
ROLL NO. 07081252 GROUP B, CAT-OBC  
DOB 27/07/1987, FOR POST : TEACHER PRIMARY  
D/O SURENDER SINGH , R/O C- 4/112 EXTR 2  
SWARN PARK, MUNDKA NANGLOI DELHI– 110041
12. SANJU BALA (AGED 29 ½ YEARS)  
ROLL NO. 07063066 GROUP B, CAT-OBC  
DOB 22/10/ 1985, FOR POST : TEACHER PRIMARY  
W/O PRAVEEN YADAV, R/O RZ-K-26 A, GAI NO.  
03, NEAR RATHION OFFICE, NEW ROSHAN PURA,  
NJF, NEW DELHI– 110043

13. PRIYANKA (AGED 27 YEARS)  
 ROLL NO. 07057482 GROUP B, CAT-UR  
 DOB 10/01/1988, FOR POST : TEACHER PRIMARY  
 D/O JAGDISH PRASAD THAPLIYAL, R/O C-  
 4G/67B JANAKPPURI, DELHI- 110058
14. JYOTSNA (AGED 27 YEARS)  
 ROLL NO. 07069150 GROUP B, CAT-OBC  
 DOB 10/08/1988, FOR POST : TEACHER PRIMARY  
 D/O SURESH KUAMR, R/O J-1/70, SANGAM  
 VIHAR DELHI
15. AJAY SAROHA (AGED 28 ½ YEARS)  
 ROLL NO. 07087023 GROUP B, CAT-UR  
 DOB 12/12/1986, FOR POST : TEACHER PRIMARY  
 S/O BALBIR SINGH SAROHA, R/O VPO BAYANPUR  
 SONEPAT HARYANA

- Applicants

(By Advocate: Mr. J. S. Mann)

### **Versus**

1. GOVT. OF NCT OF DELHI  
 THROUGH THE CHIEF SECRETARY  
 5<sup>TH</sup> FLOOR, DELHI SACHIVALAYA, NEW DELHI
2. DELHI SUBORDINATE SERVICES SELECTION  
 BOARD  
 THROUGH ITS CHAIRMAN, GNCTD  
 F-18, KARKARDOOMA, INSTITUTIONAL AREA,  
 DELHI-92
3. SOUTH DELHI MUNICIPAL CORPORATION  
 THROUGH ITS COMMISSIONER  
 4<sup>TH</sup> FLOOR, CIVIC CENTRE, MINTO ROAD , NEW  
 DELHI -2

- Respondents

(By Advocate : Mr. C. S. S. Pillai and Mr. Amit Anand)

**ORDER (ORAL)****Mr. S. N. Terdal, Member (J):**

In view of the orders passed by the Hon'ble High Court of Delhi in (W.P. (C) No. 6941/2015) dated 10.01.2019, both the counsel agree that this OA may be dismissed.

2. Accordingly, the OA is dismissed. There shall be no order as to costs.

**(Mohd. Jamshed)**  
**Member (A)**

**(S. N. Terdal)**  
**Member (J)**

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